

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.214 OF 2018

In the matter of:

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Counsel appeared but did not mark presence.

Ms Pooja Saigal, Ms Shivangi Malhotra, Advocates for Respondent.

With

COMPANY APPEAL (AT) NO.344 OF 2018

In the matter of:

B. Subha Reddy

Appellant

Vs

S.S. Organics Ltd & Ors

Respondents

Counsel appeared but did not mark presence.

Ms Pooja Saigal, Ms Shivangi Malhotra, Advocates for Respondent.

ORDER

16.09.2019- Learned counsel for the parties jointly stated at Bar that in fact these appeals were listed for further hearing on 16th October, 2019 but in the order sheet is has been inadvertently recorded as 16th September, 2019. In the Court Diary the date of hearing is also recorded as 16th October, 2019. In the given circumstances let the appeals come up for further hearing on **16th October, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn